

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

OA-1567/2018

New Delhi, this the 04th day of October, 2018

**Hon'ble Sh. V. Ajay Kumar, Member(J)
Hon'ble Sh. A.K. Bishnoi, Member(A)**

Poonam,
Wife of late Naresh Kumar,
Age about 37 years, Group-D,
Resident of: House No. 25,
Gali No. 11, A- Block,
Sant Nagar, Bengali Colony,
Burari, New Delhi-110084. ... Applicant

(Through Ms. Akanksha Kapoor with Sh. Tarun Sharma)

Versus

1. North Delhi Municipal Corporation,
Through its Commissioner
Office at: Dr. Shyama Prasad Mukherjee Civic Centre,
Jawahar Lal Nehru Marg, New Delhi.
2. Director Health Administration,
North Delhi Municipal Corporation,
Office at: 12th Floor,
Dr. Shyama Prasad Mukherjee Civic Centre,
Jawahar Lal Nehru Marg, New Delhi-110002. ... Respondents

(through Sh. Mukesh Kumar)

ORDER(ORAL)

Hon'ble Sh. V. Ajay Kumar, Member(J)

When this matter was taken up for hearing, learned counsel for the applicant seeks leave of this Tribunal to withdraw this OA with liberty to file application, if need arises in future.

2. Accordingly, the OA is dismissed as withdrawn with liberty as aforesaid. No costs.

**(A.K. Bishnoi)
Member(A)**

/ns/

**(V. Ajay Kumar)
Member(J)**